

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) .6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(Prayer for interim relief and office report)

Date : 27/03/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. Tushar Bakshi,Adv.
 Mr. Rajat Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the appellant seeking adjournment, list the
matter on 3rd July, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar